

answered on 7th May, 1990 on which representations for wrong exclusion from DPCO, 1987, have been received.

(d) On 14.9.1988, the Department of Chemicals and Petrochemicals has constituted an Expert Committee under the Chairmanship of Dr. I.Z. Bhatta Director General, National Council of Applied Economic Research to undertake a detailed and comprehensive study of the pattern of Trade Margin in the pharmaceutical Industry. The Committee has submitted its draft Report to the Government in March, 1990.

**Emitting of poisonous materials by
Mujaffarpur based Factory**

1324. SHRI RAM AWADIESH SINGH; Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that garder company based in Mujaffarpur in Bihar is mixing such poisonous materials which lead to cancer

(b) whether Government propose to get their composition tested chemically and take suitable action to ban its production; and

(c) whether Government propose to instruct the company to mention composition formula, so that its ingredients and purity may be chemically tested; if so, what are the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD): (a) and (c) The information is being collected and will laid on the Table of the Sabha in due course.

Price control on Drugs

1325. SHRI BEKAL UTSAHJ; Will the Ministry of PETROLEUM AND CHEMICALS be pleased to refer to the answer to Unstarred Question 510 given in the Rajya Sabha on 7th May, 1990 and state:

(a) whether it is a fact that Nandrolone Decanoate, Nandrolone Ph. Propionate, Deoxycorticosterone Ph. Phosphate; Allylestrenol, Ethinylestadiol, Progesterone, Ethisterone, Destradiol Benzate, Menthyl Testosterone and its salts; Ethylestrenol are exempted from price control order, 1987;

(b) if so, what is the price intimated to his Ministry of each by the company;

(c) what is the exclusion criteria on which each of these drugs have been price decontrolled;

(d) whether his Ministry have received representations against wrong exclusion of these drugs;

(e) if so, what is the number of such representations, date on which each representation received and what action has been taken on each; and

(f) what is the stage from which each is produced?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M. S. GURUPADASWAMY): (a) Yes, Sir.

(b) The requisite information to the extent available is given in the annexed Statement. (See below)

(c) to (e) The exclusion of bulk drugs from price control under Drugs (Prices Control) Order, 1987 is based on the recommendations contained in the main as well as supplementary Report of the Kelkar Committee which was accepted by the then Government. A number of representations for wrong exclusion of bulk drugs under Drugs (Prices Control) Order, 1987 have been received by the Government and in order to